

well known. But n° proposal for setting up a joint standing machinery-has been received from any labour organisation. The National Commission on Labour is expected to consider these and other aspects of industrial-relations.

U.S. LOAN FOR SCIENTIFIC AND TECHNICAL EDUCATION

274. SHRI A. D. MANI: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the United States of America have recently advanced a loan of 12 million dollars to India for the expansion of scientific and technical education; and

(b) if so, what are the details of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) and (b) The United States Agency for International Development have authorized a 12 million dollar loan for import of modern equipment, supplies, books and teaching aids for improvement of educational institutions in India. Details of the draft loan agreement are being discussed with the United States Agency for International Development. The loan amount would be made available only after the agreement has been signed.

INDIAN EDUCATIONAL SERVICE

275. SHRI N. R. MUNISWAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the difficulties voiced by some State Governments in connection with the formation of the Indian Educational Service;

(b) whether steps are being taken to remove these difficulties; and

(c) how long it is likely to take to finalise the issue?

>

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) All the State Governments had agreed in principle to the constitution of this service. However divergent views have been expressed regarding the level of posts to be en-cadred; inclusion of teaching and research posts and the quantum of knowledge of the regional language which must be possessed by member* of the service.

(b) Yes. These matters were recently discussed in the State Education Secretaries' Conference and there after views of the Government of India were communicated to the State Government for their concurrence/comments.

(c) It is not possible to say how long to the States will take to send their replies to enable the Government of India to finalise the issues.

भारतीय प्रशासन सेवा में भर्तियों के नियम

276. श्री राजनारायण : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार भारतीय प्रशासन सेवा में भर्तियों के नियमों में कुछ परिवर्तन करने का विचार कर रही है;

(ख) यदि हाँ, तो प्रस्तावित परिवर्तन क्या हैं; और

(ग) क्या इस संबंध में विशेषज्ञों तथा संसद सदस्यों की राय मांगी है ?

RULES FOR RECRUITMENT TO I.A.S.

276. SHRI RAJNARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government are contemplating to introduce certain changes in the rules for

[] English translation.